

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF GRIMME INDIA PRIVATE LIMITED

S. No.	Particulars	
1.	NAME OF CORPORATE PERSON	M/s. GRIMME INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	02/09/2014
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	Registrar of Companies, NCT of Delhi & Haryana, New Delhi Ministry of Corporate Affairs
4.	CORPORATE IDENTITY NUMBER /LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U29253DL2014FTC271121
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	611, 6TH Floor, Pragati Tower 26, Rajendra Place, New Delhi - 110008
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	25/03/2021
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: Mr. Amit Agrawal Address: H-63, Vijay Chowk, Laxmi Nagar, Delhi-110092 Email Address: amitagcs@gmail.com Contact No.: 01143019279 Registration Number: IBBI/IPA-002/IP-N00185/2017-18/10456
8.	LAST DATE FOR SUBMISSION OF CLAIMS	24/04/2021

Notice is hereby given that the M/s Grimme India Private Limited has commenced voluntary liquidation on 25/03/2021.

The stakeholders of M/s Grimme India India Private Limited are hereby called upon to submit a proof of their claims, on or before 24/04/2021 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Amit Agrawal
(Liquidator)

Date: 27/03/2021
Place: Delhi